NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP SR No. 3932/14/HDB/2017
NAME OF THE COMPANY	Eldit Medical Diagnostics Ltd
NAME OF THE PETITIONER(S)	Eldit Medical Diagnostics Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	14

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Soukoschna & Chentolaporti	PCS	Csskrishna@guanco	1 Della
		98490 31595	300)

Counsel for Respondent(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Mr. Srikrishna S Chintalapati, learned PCS. The petition is not filed properly.

Post the case on 15.12.2017.

Member (Technical)

Member (Judicial)